COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 153 OF 2014

Dated: 24th October, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

M/s Sagar Power (Neerukatte) Pvt. Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Anantha Narayan M.G.

Mr. Sridhar Prabhu

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri Ms. Neha Garg for R-2

ORDER

The learned counsel for the appellant seeks time to obtain instructions from his client as to whether they want to pursue the matter or not. Permission is granted.

List the matter on <u>08.12.2017</u>.

(Justice N.K. Patil)
Judicial Member

(I. J. Kapoor) Technical Member

mk/vt